

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
SPECIAL BENCH
COURT – 2

ITEM No.209- IA/680(AHM)2022
in
CP(IB) 88 of 2019

Proceedings under Section 9 IBC

In the matter of:

Indu Corporation Pvt Ltd

.....Applicant

V/s

Shree Narmada Architectural Systems Ltd

.....Respondent

Order delivered on 27/10/2023

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

Present

For the Applicant : Ms. Pragati Tiwari, Ld. Adv. along with
Mr. Nipun Singhvi, Advocate
For the Respondent : Mr. Rajiv Chawla, Proxy Adv. for
Mr. Arjun Sheth, Ld. Adv.
For PNB : Mr. Shyamdhara Upadhyay, Ld. Adv.
i/b. Intralegal.

ORDER

IA/680(AHM)2022

List the matter before the regular bench on 11.12.2023

-Sd-

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

SHAMMI KHAN
MEMBER (JUDICIAL)